

0A/435/89

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD

-RA/M.A./O.A./ T.A./ 435 1989

Union of India Applicant (s).

B R Kyada Adv. for the
 Petitioner (s).

Versus

Honsraj Respondent (s).

B B Gogia Adv. for the
 Respondent (s).

SR. NO.	DATE.	ORDERS,
		Slg of opening Award (Copy sent sent)
02/11		RPAD Recd from Resp.
5/12/89		Mr. B R Kyada not present. Mr. B B Gogia has filed sick note. Adjourned. The case be posted for admission. PBM 5/12
18/1		Commn letter issued in case no OA/422/89 letter dt- 18/1/90 18/1/90 RPAD Recd from Resp kept in OA/440/89 (28/02)

SR NO.	DATE.	ORDERS,
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1996

19/4 Today case is on Board before Registrar. no documents produced. Enough adjournments given earlier. It is a fit case to close the right to file reply. Submitted for orders before Hon'ble members.

22/09/92 HH

CH

22/09/92
for BBS

7/5/92

Date informed to both advocates clerks.

RSC
02/09/92

(1)

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD**

RA/M.A/O.A./T.A./ 435 1989

Union of India Applicant (s).

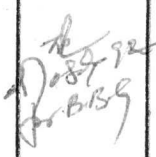
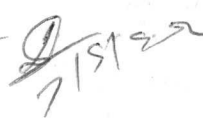
B R Kyada Adv. for the
Petitioner (s).

Versus

Hansraj Respondent (s).

B B Gogia Adv. for the
Respondent (s).

SR NO.	DATE.	ORDERS,
		Stg of opening Award (Copy sent sent)
02/11		RPAD Recd from Resp.
5/12/89		Mr. B R Kyada not present. Mr. B B Gogia has filed sick note. Adjourned. The case be posted for admission. <u>B B Gogia</u> 5/12/89
18/1		Commn letter issued in case no OA/422/85 letter dt- 18/1/90 <u>Ch</u> 18/1/90 <u>B B Gogia</u> 18/1/90 So.
		RPAD Recd from Resp kept in OA/440/89 (28/02)
2/3		Parties absent. no documents produced Adjourned on same stage to 6/4/90.
6/4		Parties absent. no documents produced Adjourned on same stage to 7/5/90 <u>Ch</u> 19/4/90

SR NO.	DATE.	ORDERS.
	1996 19/4 22/09/92 HH   	Today case is on Board before Registrar. no documents produced enough admissions given earlier. It is a fit case to close the right to file reply. Submitted for orders before Hon'ble members. CH Date informed to both advocates clerks.
GAC/		

OA/435/91

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Date	Office Report	ORDER
22-09-1992		Court was adjourned as a mark of respect to late Ex-Chief Justice of India Shri M. Hidayatullah of India. Call on 3 /11 /1992.  (R.C. Bhatt) Member (J)  (N.V. Krishnan) Vice Chairman *AS.

DATE	OFFICE REPORT	ORDER
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18.10.93

This matter is disposed of by common
judgment in O.A. 422/89 & Ors.

M.R. Kolhatkar
~~(M.R. Kolhatkar)~~
Member (A)

R.C. Bhatt
(R.C. Bhatt)
Member (J)

vtc.